

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3053
ANSWERED ON:11.12.2014
UTILIZATION OF FUNDS
Biju Shri Parayamparanbil Kuttappan

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the funds provided by the Union Government to various States including Kerala for generating power through new and renewable energy sources during the last three years and the current year, year-wise, till date;
- (b) whether the Government has ensured proper utilization of the funds provided to various States;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The details of funds provided by the Ministry of New and Renewable Energy (MNRE) to various States including Kerala for generating power through new and renewable energy sources during the last three years and the current year, year-wise, till date is given at Annexure.

(b),(c)&(d): The funds are released to State Nodal Agencies (SNAs)/ State Departments / other stakeholders. The release of funds is linked with progress of projects and utilization of the funds released earlier. To ensure proper utilization of the funds, MNRE obtains periodic physical & financial progress reports, utilization certificates & audited statements of expenditure. MNRE also holds periodic meetings with implementing agencies to review the progress of projects and the pace of utilization of funds and undertakes random inspection visits to project sites to ascertain the quantity and quality of project implementation and systems deployed, etc. In addition, periodic audit of the State Nodal Agencies (SNAs) is also undertaken.